

Annexure-5

Name of the corporate debtor: MPL MOTORS PRIVATE LIMITED; Date of commencement of liquidation 18-02-2022;

List of stakeholders as on: 13-07-2022

List of operational creditors (Government Dues)

| Sl. No. | Details of claimant | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|--|---------------------------|----------------|---------------------------|---|---|----------------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed | % share in total amount of claims admitted | | | | | |
| 2. | Commercial Taxes Department, (Assistant Commissioner ST, T.Nagar Assessment circle). | 08/03/2022 | 3,98,961 | 3,98,961 | Arrears of sales tax under TNVAT and TNET Acts. | NA | NA | 1.10% | - | - | - | - | |



A. MOHAN KUMAR

INSOLVENCY RESOLUTION PROFESSIONAL
REG. NO. IBDU/PA-002/IP-N00377/2017-2018/11120